

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I, MUMBAI

MA 583/2018 IN TCP (IB)-387/I&BC/(MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: **NABH INTERIOR WORKING**

v/s.

MMS INFRASTRUCTURE LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER
28. MA 583/2018 IN TCP (IB)-387/I&BC/(MB/2017

At request of the Applicant Company, list this matter on 24.8.2018.

501-

RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)